

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36028/2022

SALIM @ PAPPU

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.194159/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.194158/2022-EXEMPTION FROM FILING O.T.)

Date : 13-03-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PANKAJ MITHAL
[IN CHAMBERS]

For Petitioner(s) Mr. Pulkit Agarwal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner is granted 6 weeks' further
time to file the surrender certificate, as directed earlier.

(RAJAN SACHDEVA)
SENIOR PERSONAL ASSISTANT

(RAVINDER KUMAR)
BRANCH OFFICER (NSH)